

CINEMATOGRAPH (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Cinematograph (Amendment) Bill, 1981, as passed by Rajya Sabha.

MR. SPEAKER: Nothing is going on record without my permission.

(Interruptions)*

12.23 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES MINUTES

SHRI GIRIDHAR GOMANGO (Koraput): I beg to lay on the Table the Minutes of the First to Twenty-ninth sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

12.24 hrs.

ESTIMATES COMMITTEE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to lay on the Table Hindi and English versions of the following statements:—

(1) Statement showing final replies of Government in respect of recommendations contained in Chapter V of the Third Action Taken Report on the Ministry of Home Affairs—Union Territory of Andaman and Nicobar Islands.

(2) Statement showing final replies of Government in respect of recommendations contained in Chapter V of the Twenty-seventh Action Taken Report on the Ministry of Rural Reconstruction—Survey of Unemployment in Rural Sector.

*Not recorded.

(3) Statement showing final replies of Government in respect of recommendations contained in Chapter I of the Thirty-seventh Action Taken Report on the Ministry of Agriculture and Irrigation (Department of Irrigation)—Irrigation Facilities.

(4) Statement showing final replies of Government in respect of recommendations contained in Chapter V and Chapter II of the Thirty-eighth Action Taken Report on Ministry of Energy (Department of Power) Power.

12.26 hrs.

ESTIMATES COMMITTEE

FIFTEENTH & SEVENTEETH REPORT AND MINUTES

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the following Reports (Hindi and English versions) and the Minutes of the Sitting of Estimates Committee:—

(1) Fifteenth Report on the Ministry of Defence—Resettlement of Ex-Servicemen.

(2) Seventeenth Report on action taken by Government on the recommendations contained in the Thirty-fourth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Agriculture and Irrigation (Department of Rural Development) Rural Employment.

(3) Minutes relating to Tenth Report on Ministry of Railways—Transportation of Essential Commodities.

(4) Minutes relating to Fourteenth Report on the Ministry of Industry (Department of Industrial Development)—Small Scale Industries—Raw Materials and Marketing.

(5) Minutes relating to Fifteenth Report on Ministry of Defence—Resettlement of Ex-Servicemen.